

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/45(CHE)/2022
NAME OF THE PETITIONER(S) : K.V.R Chowdhary
NAME OF THE RESPONDENTS : Renewable Energy Engineering Equipments
Pvt Ltd & 5 Ors
UNDER SECTION : Sec 59 of CA, 2013

ORDER

Ld. Counsel Mr. Jayasankar is present for the Applicant.

Respondent have already been set as ex-parte.

Ld. Counsel for the Applicant submits that synopsis has already been filed.

Since the amended petition has been filed on 27.09.2023, the Ld. Counsel for the Applicant is directed to file the amended synopsis within a period of one week.

List the petition for final hearing on **03.01.2024**

-Sd-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

-Sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)